

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3539  
ANSWERED ON:26.04.2012  
SANCTION OF RAILWAY PROJECTS .  
Singh Shri Radha Mohan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether new railway projects are sanctioned only after making proper assessment of the outcome, time-limit, cost and viability of such projects;
- (b) if so, the details thereof;
- (c) whether the Railways sanction projects and new railway tracks for hilly and remote areas in the country irrespective of their rate of return; and
- (d) if so, the details and the present status of such projects launched/implemented in hilly and remote areas in the country during the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (c): Yes, Madam. Projects on Indian Railways are generally sanctioned in accordance with norms laid down in the National Transport Policy, 1980. Besides this, projects are also taken up on socio-economic considerations for development of hilly, remote and economically backward areas.
- (d): During last 3 years i.e. 2009-10, 2010-11 and 2011-12, 23 New Line projects have been taken up. Out of these 23 projects, 5 projects are falling in Himalayan region and 4 projects are in remote & left wing extremism infested areas. All the projects are in various stages of execution and progressing as per availability of resources.